

**To be uploaded on the website of this Court**

**HIGH COURT OF DELHI: NEW DELHI**

No. 2196 /G-4/Genl.-I/DHC

Dated: 26.09.2025

**QUOTATION NOTICE**

Sealed quotations are invited for printing/preparation/supply of Delhi High Court's Calendars for the year 2026 as per the specifications mentioned below and format in conformity with the existing samples, which are available for inspection in the General-I Branch of this Court. **Rates per Calendar should be mentioned in the quotation.** The description as well as tentative quantity of the Calendars to be supplied by the vendor is as under:-

S. No.	Type of Calendar with Quantity	Description
1.	Paper Calendar (12,600 Nos.)	Size 19 cm x 29.5 cm (approx.) with one side three colours offset printing on 130 gsm one side coated enamel white paper.
2.	Mounted Calendar (6600 Nos.)	Size 19 cm x 29.5 cm (approx.) with one side three colours offset printing on 120 gsm one side coated enamel white paper and be pasted on cardboard with stand.
3.	Mini Calendar (1000 Nos.)	Size 21cm x 14 cm (approx.) with one side three colours offset printing on 300 gsm coated drawing paper.
4.	Pocket Calendar With hard pouch lamination (13,000 Nos.)	Size 7 cm x 9.5 cm (approx.) with one side three colours offset printing and other side two colours offset printing on 300 gsm both side coated enamel white paper.
5.	Full size Calendar (1170 Nos.)	As per sample.
<p>➤ <i>Prospective vendors are also informed that the above mentioned quantities are tentative only and subsequent demand may be made during the year 2026, for supplying additional quantities, which shall be provided at the same rates as mentioned in the quotation and/or approved by the Competent Authority of this Court.</i></p>		

Interested vendors shall submit their quotation in a sealed envelope addressed to the Registrar General, Delhi High Court, Sher Shah Road, New Delhi-110003, alongwith **Earnest Money Deposit of Rs 10,000/-** in favour of "The Registrar General, Delhi High Court", which should reach this Office on or before 10/10/2025 by **4:00 PM**. **Quotations received without Earnest Money Deposit shall be summarily rejected.** The quotations shall also accompany sample of papers/hardboard as per the above specifications. The envelope containing the quotation shall be superscribed with the words "**QUOTATION FOR PRINTING/PREPARATION/SUPPLY OF CALENDARS-2026**". The rates shall be f.o.r. Delhi High Court.

This Court reserves its right to accept or reject any or all quotations without assigning any reason whatsoever.



(S. K. BHADOLA)

**DEPUTY REGISTRAR (GENL.-I)**